

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs

...

Applicant/Petitioner

Bhushan Power and Steel limited

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Charu Bansal, Adv.

Mr. Mritunjay Kumar Tiwary Adv. in IA 5079/2020

Mr Rakesh Kumar, Ms Preeti Kashyap in IA no 4072/2020

For the Respondent

: Mr. Abhinav Vasisht, Sr Adv. with Mr. Vijjayant Paliwal,
Ms. Priya Singh Ms. Charu Bansal, Adv.

in IA No. 3020, 4021, 4024, 4072, 4983, 5079 of 2020

ORDER

List on 02.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)